

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA No. 479 of 2016 in DFR No. 2552 of 2016

Dated : 16th September, 2016

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors.

Vs.

Rajwest Power Ltd. & Ors.

... Appellant(s)

... Respondent(s)

ORDER

The court could not assemble on 13/09/2016 due to declared holiday on account of Eid. As agreed by the parties list the matter on **09/11/2016**.

COURT MASTER